

TV Transmitter at Fazilka

198. DR. MOHD HASHIM KIDWAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state the latest position regarding instalation of high power T. V. transmitter at Fazilka ?

THE MINISTER OF INFORMATION AND BROADCASTING AND THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): The site for the proposed highpower (10 KW) TV transmitter at Fazilka has been selected by Doordarshan and action to acquire it has been initiated. Orders for the transmitter and other allied equipment have been placed on the manufacturers.

बुध पर कब्जा किये जाने की घटनाओं के दौरान हुई हत्याएं

199. श्री सन्तोष बागड़ोविया : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या हाल ही के लोक सभा चुनावों में बुध पर कब्जा करने की घटनाओं का विरोध करने हुये कितने व्यक्तियों के मारे जाने का समाचार है ;

(ख) क्या मारे गये लोगों में सरकारी कर्मचारी और पुलिस-कामिक भी शामिल है ; यदि हाँ, तो उनका पृथक-पृथक ब्यौरा क्या है ; और

(ग) इस प्रकार मारे गये व्यक्तियों के परिवारों को सरकार द्वारा किस प्रकार की सहायता प्रदान की गई ?

गृह मंत्री (श्री मुपतो मोहम्मद सईद) :

(क) स (ग) सूचना एकत्र की जा रही है और मदन के पटल पर रख दी जायेगी ।

Non-Implementation of Supreme Court Decision by Paradeep Port Trust

200. SHRI BASUDEB MOHAPATRA: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether it is a fact that Paradeep Port Trust has not implemented the Supreme Court's decision regarding charge of Port dues on net Registered tonnage of a vessel:

(b) if so, what are the reasons therefor;

(c) whether it is also a fact that Port authorities have arbitrarily increased cargo charges; and

(d) if so, what are the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT AND THE MINISTER OF COMMUNICATIONS (SHRI K.P. UNNIKRIISHNAN): (a) Paradeep Port Trust have started implementing the decision of the Supreme Court for charging Port dues on Net Registered tonnage basis.

(b) Does not arise.

(c) and (d) No, Sir, The recent revision of cargo handling charges in August 1989 was effected with the approval of Government after due consideration of increase in the cost of services since 1984, when the cargo related charges were last revised.

Dissolution of Legislative Assemblies

201. DR. RATNAKAR PANDEY: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government propose to dissolve some of the State Legislative Assemblies in order to hold fresh elections before the end of their term; and